

SPECIAL BENCH
COURT - I

O-221

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/313(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI SATYA RANJAN PRASAD**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 19TH APRIL 2024

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| IN THE MATTER OF | REGISTRAR OF COMPANIES WEST BENGAL VS ARPIT BARTER PRIVATE LIMITED |
| UNDER SECTION | SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY |

Appearances (via video conferencing/physically)

Mr. Ajay Chaubey, Adv.] For the Petitioner

ORDER

1. Ld. Counsel for the Petitioner present.
2. Post this matter before the Regular Bench on **19.06.2024**.

**Satya Ranjan Prasad
Member(Technical)**

**Rohit Kapoor
Member (Judicial)**